

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

14(ND)2013

CORAM:

PRESENT: MR. L.N. GUPTA
HON'BLE MEMBER(T)

CH. MOHD. SHARIEF TARIQ
HON'BLE MEMBER (J)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 11.12.2019.**

NAME OF THE COMPANY: Sidharth Gupta V/s. Rekha Gupta & Ors.

SECTION 397/398 OF THE COMPANIES ACT, 2013

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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Present: Mr. Ravi Shankar, Advocate for the Respondent

ORDER

The matter being part heard. List the same before the Regular Bench.

Put up on 21st January, 2020.

-sd-

(L.N. Gupta)
Member (T)

-sd-

(Ch. Mohd. Sharief Tariq)
Member (J)